NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP NO. 326 (ND)/ 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: M/s Zest Hospitality and Catering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

None

ORDER

Present none.

Notice to the ROC, returnable on 3rd November, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)